

<i>Written Answers to</i>		[18 May, 2012]			<i>Unstarred Questions</i>			71
1	2	3	4	5	6	7	8	
31	Uttarakhand	12	307.57	6	168.52	5	138.05	
32	West Bengal	10	136.48	10	317.95	19	319.87	
TOTAL		487	8249.97	437	9432.86	1157	17846.29	

Drought in Karnataka

4661. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of AGRICULTURE pleased to state:

(a) whether any package has been provided to farmers facing severe drought conditions in Karnataka;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the other steps Government proposes to take to rescue the State and particularly the farmers from the severe drought situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (c) Government of Karnataka submitted a memorandum in the wake of drought of 2011 in respect of 23 districts covering 109 taluks seeking Central assistance from Ministry of Agriculture, Government of India.

An amount of Rs. 186.68 crore has been approved from National Disaster Response Fund (NDRF) subject to adjustment of 75% balance available in the State Disaster Response Fund (SDRF) for the drought of 2011.

In addition, an Inter-Ministerial Central Team (IMCT) is re-assessing damages caused due to drought in the State.

Availability of foodgrains

4662. SHRI UPENDRA KUSHWAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that per capita net availability of foodgrains per day has been falling steadily and alarmingly; and

(b) if so, the reasons therefor and the measures taken to ensure the availability of foodgrains?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) The per capita net availability of foodgrains since 2007 is given below:

(Grams per day)

Year	Per capita net availability of foodgrains
2007	442.8
2008	436.0
2009	444.0
2010	437.1
2011 (p)	462.9

(p) - provisional

The fluctuations in per capita availability are mainly due to fluctuations in production on account of variations in weather conditions, return on competing crops, increasing population etc.

The Government, *inter alia*, implements various schemes such as Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), National Horticulture Mission (NHM) etc. under which various incentives are given with a view to increasing agricultural productivity and production. In addition, Government imports various agricultural commodities to augment their domestic availability.

Implementation of Crop-Insurance scheme in Assam

4663. SHRIMATI NAZNIN FARUQUE: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount sanctioned and distributed under Crop Insurance Scheme in last two years as well as current year in Assam; and

(b) the number of farmers benefited under the scheme in the State during the above period and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) Crop Insurance Schemes are demand driven and therefore requirement of funds depends on performance of monsoon rainfall and other weather parameters. Hence, no State-wise sanction/allocation of funds is made under crop insurance schemes. During 2010-11 and 2011-12, Rs. 104.04 lakh and Rs. 44.19 lakh (provisional) were provided to Assam against Government of India liability under Crop Insurance Schemes benefiting 36108 & 31426 (provisional) farmers respectively.